

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/632/ (IB)/2017  
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD  
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Bhagavath Krishnan  
For Srinath Srinivasan

counsel for  
Petitioner

*[Signature]*

Geethanjali  
For Aiyar & Dolia

counsel for  
Corporate Debtor

*[Signature]*

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner made his submissions. Counsel for respondent prayed for time to make submissions. Time is extended at request. Put up on 05.12.2017.

*Sd-*  
**S Vijayaraghavan**  
Member (Technical)

*Sd-*  
**K Anantha Padmanabha Swamy**  
Member (Judicial)